

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 17<sup>th</sup> October, 2014**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S. N</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1	Original Application No. 16/2013 (M.A.No.469/2014)	Tribunal at its own Motion Vs. MOEF	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R-5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8	
2	Original Application No.18 /2014	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Mr. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL	
3	Original Application No.116/2014 (M.A.No333/2014) (M.A.No341/2014) (M.A.No535/2014)	Bhupendra Gupta S/O Late Dr. Gopal Krishna Gupta Vs. The State of M.P. & 5 Ors.	Mr. Dharmveer Sharma Adv. Mr. Sachin K. Verma, Adv. 1,2,4,5,6 Mr. Ayush Dev Bajpai, Adv. for R-3 Mr. Shrey Raj Saxena, Adv. Intervener	
<b>FOR COMPLIANCE</b>				
5	Original Application No. 118/2014 M.A No. 587/14 M.A No. 588/14	Jal, Jungle, Jameen Sangarsh Samiti Vs. Dilip Buildcon& 7 Ors.	Mr. Dinesh Rawat Adv. Mr. Varun Amar Adv for R-1 Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. for R-7 Mr. Deepesh Joshi, Adv. for MPRDC	